

©

GOVERNMENT OF TAMIL NADU

2014

[Regd. No. TN/CCN/467/2012-14.

[R. Dis. No. 197/2009.

[Price: Re. 0.80 Paise.



TAMIL NADU GOVERNMENT GAZETTE

EXTRAORDINARY PUBLISHED BY AUTHORITY

No. 20]

CHENNAI, FRIDAY, JANUARY 31, 2014

Thai 18, Vijaya, Thiruvalluvar Aandu-2045

Part II—Section 2

**Notifications or Orders of interest to a section of the public
issued by Secretariat Departments.**

NOTIFICATIONS BY GOVERNMENT

FINANCE DEPARTMENT (Salaries)

NOTIFICATION TO THE AWARD OF PROCUREMENT OF THE CONSULTANCY SERVICES TO UNDERTAKE ENVIRONMENT IMPACT ASSESSMENT/ENVIRONMENT MANAGEMENT PLAN OF THE PROJECT CERTAIN AREA OF THE SCHEME UNDER THE TAMIL NADU TRANSPARENCY IN TENDERS ACT, 1998.

[G.O. Ms. No. 30, Finance (Salaries), 31st January 2014, Thai 18, Vijaya, Thiruvalluvar Aandu-2045.]

No. II(2)/FIN/65(b)/2014.

Under clause (f) of Section 16 of the Tamil Nadu Transparency in Tenders Act, 1998 (Tamil Nadu Act 43 of 1998), the Governor of Tamil Nadu hereby notifies the award of procurement of the Consultancy Services to undertake Environment Impact Assessment/Environment Management Plan of the project area of the Scheme "Formation of Flood carrier Canal from Kannadian Channel to drought prone areas of Sathankulam and Thisaiyanvilai by inter-linking of Thamiraparani, Karumeniyar and Nambiyar Rivers in Thirunelveli and Thoothukudi Districts", on Nomination basis to Messrs Water and Power Consultancy Services (WAPCOS) Limited.

K. SHANMUGAM,
Principal Secretary to Government.